

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6998
ANSWERED ON:11.05.2000
FUNCTIONING OF RAILWAY COURTS IN KERALA
V.S. SIVAKUMAR

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Railway Courts are functioning in Kerala;
- (b) whether the Government are aware that no permanent Presiding Officer/Magistrate is there in these Courts;
- (c) if so, the reasons therefor; and
- (d) the steps taken to post permanent Presiding Officers/Magistrates in Railway Courts in Kerala?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a): At present, three Railway Magistrates` Courts are functioning at Quilon, Calicut and Shoranur in Kerala.
- (a) to (d): Permanent Railway Magistrates are functioning in the three courts.